

Central Information Commission

Appeal No. 15/IC(A)/2006

F.No. 11/57/2006-CIC

Dated, the 22nd March, 2006

Name of the Appellant : R.K. Modi, C-37A, Gangotri Enclave, Alknanda,
New Delhi-110019.

Name of the Public Authority : Punjab National Bank, Management Audit &
Review Division, Rajendra Bhavan, Rajendra Place,
New Delhi.

DECISION

Grounds of Appeal :

The appellant has filed an appeal dated 18th January, 2006 against the decision of the appellate authority of Punjab National Bank, Management Audit & Review Division, Rajendra Bhavan, Rajendra Place, New Delhi rejecting the request for providing the information about M/s New Timber Store, Bannala (Punjab) and Mr. Ashok Kumar Bansal, Partner. The appellant has sought to know such details as names of the partners, address of the firm, description of mortgaged properties and bank details of Mr. Ashok Bansal.

The CPIO regretted to provide the information as it pertains to their constituent and it is the duty of the Bank to maintain secrecy of affairs of its constituents under the provisions of Section 13(1) of Banking Companies Act, 1970. The appellate authority accordingly upheld the decision of the CPIO.

Commission's Decision :

The appellant has not indicated any bonafied public interest in seeking the information about the Company or its Partners. Moreover, he has no association or business relationship with the Company. The decision of the appellate authority is therefore upheld.

The appeal is accordingly disposed off.

Sd/-
(M.M. Ansari)
Information Commissioner

Authenticated true copy :

(P.K. Gera)
Registrar

Cc:

1. Shri V.P. Garg, Central Public Information Officer, Punjab National Bank, Management Audit & Review Division, Rajendra Bhavan, Rajendra Place, New Delhi.
2. Shri R.K. Modi, C-37A, Gangotri Enclave, Alknanda, New Delhi-110019.